

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2411
TO BE ANSWERED ON 16.03.2017

PENSION TO SENIOR CITIZENS AND WOMEN

**2411. SHRI PANKAJ CHAUDHARY:
SHRI HARINARAYAN RAJBHAR:
SHRI JUGAL KISHORE:
SHRI SUNIL KUMAR SINGH:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the schemes formulated by the Government regarding grant of pension to the senior citizens, women and unemployed persons in the country along with the amount of pension provided under the schemes;
- (b) the number of senior citizens, women and unemployed persons provided pension in the country and the amount of pension provided to them during the last three years, State/UT-wise;
- (c) the details of the monthly pension being given to penurious senior citizens and women, State/UT-wise;
- (d) whether the Government has received any representations regarding increasing the central monthly pension for senior citizens and if so, the details thereof and the reaction of the Government thereto; and
- (e) whether reports of penurious senior citizens and women not getting pension have come to the notice of the Government from various States and if so, the details thereof along with the steps taken or proposed to be taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) to (e): The National Social Assistance Programme (NSAP) has no provision for extending pension scheme to unemployed persons. Under National Social Assistance Programme(NSAP) following five welfare components are being administered: i) Old Age Pension, ii) Widow Pension, iii) Disability Pension, iv) Family Benefit Scheme and v) Annapurna Scheme.

The amount of pension provided to Senior Citizens (IGNOAPS) and Women (IGNWPS) during the last three years, State/UT-wise is at Annexure.

In respect of first three schemes targeted beneficiaries are provided with monthly financial assistance ranging between Rs.200-500 as the case may be. Under National Family Benefit scheme below poverty line (BPL) households are entitled to a one-time lump-sum amount of money to the tune of Rs.20,000/- on the death of primary breadwinner aged between 18 and 59 years whereas under Annapurna scheme, 10KG of food grain per month is provided free of cost to those senior citizens which are otherwise eligible but are not receiving the old age pension.

From time to time, several representations have been received about the issues of non-inclusion and amount of assistance being inadequate. Since the task related to identification of beneficiaries is left with the States/UTs, these representations are duly forwarded to respected State Govts/UTs for appropriate action. Furthermore, the NSAP guidelines issued by Ministry of Rural Development encourages States/UTs to provide for an additional amount at least an equivalent amount to the assistance provided by the Central Government so that the beneficiary can get a decent level of assistance. Many States have already implemented this provision.

Annexure

Annexure referred to in reply to Lok Sabha Unstarred Q. No. 2411 for reply on 16-03-2017

Details of number of beneficiaries under IGNOAPS and IGNWPS under National Social Assistance Programme (NSAP)

State/UTs-wise during the last three years

Sl. No.	States/UTs	2013-2014		2014-2015		2015-2016	
		IGNOAPS	IGNWPS	IGNOAPS	IGNWPS	IGNOAPS	IGNWPS
1	Andhra Pradesh	1792333	631706	857666	245607	662641	245485
2	Bihar	4294650	506563	4604190	568755	4806960	607523
3	Chhattisgarh	682076	138285	675273	138285	636847	145430
4	Goa	2136	NR	2136	NR	1648	NR
5	Gujarat	454563	6730	503231	6997	540199	12000
6	Haryana	147191	45108	147191	45108	198828	57149
7	Himachal Pradesh	85707	19593	86831	20136	90000	20933
8	J & K	NR	NR	NR	NR	139325	8334
9	Jharkhand	554239	240899	770953	291649	913134	275345
10	Karnataka	966595	465363	895818	558653	895818	558653
11	Kerala	339582	831376	555026	918039	NR	NR
12	Madhya Pradesh	1574443	432537	1442023	485599	1384903	896979
13	Maharashtra	1118000	31330	1186702	43603	1196215	46562
14	Odisha	1418631	528570	1418631	528570	1418631	524570
15	Punjab	7964	835	NR	NR	134125	NR
16	Rajasthan	758654	119997	720721	118898	664647	145185
17	Tamilnadu	1436444	649383	1392083	585807	1681155	559277
18	Telangana	NR	NR	612955	175530	473575	103839
19	Uttar Pradesh	3854824	432287	3474958	510110	3786303	692543
20	Uttarakhand	252930	13037	251312	15470	259492	16549
21	West Bengal	1310280	951717	1886739	829105	1557510	827235
	Sub Total	21051242	6045316	21484439	6085921	21441956	5743591

NE States

22	Arunachal Pradesh	31209	1849	NR	NR	36604	3878
23	Assam	785836	111477	785836	111494	785836	111477
24	Manipur	64547	4376	NR	NR	71938	NR
29	Meghalaya	48924	6837	49997	7324	47937	7148
26	Mizoram	25251	1925	25469	2310	25469	2310
27	Nagaland	47191	3720	54898	4464	49702	1396
28	Sikkim	NR	NR	21821	1123	17997	558
29	Tripura	142055	17927	163151	19879		
	Sub Total	1145013	148111	1101172	146594	1035483	126767

Union Territories

30	A&N Islands	777	NR	813	NR	NR	NR
31	Chandigarh	2792	2610	NR	NR	2969	2768
32	D&N Haveli	NR	NR	NR	NR	NR	NR
33	Daman & Diu	2194	1025	NR	NR	NR	NR
34	NCT Delhi	NR	NR	376568	90734	384545	106775
35	Lakshadweep	NR	NR	NR	NR	NR	NR
36	Puducherry	NR	NR	18135	9947	47743	28222
	Sub Total	5763	3635	395516	100681	435257	137765
	GRAND TOTAL	22202018	6197062	22981127	6333196	22912696	6008123

NR : Not Reported

